## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : helpdoc@rbi.org.in

Press Release: 2024-2025/895





संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

August 13, 2024

## Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on August 14, 2024 (Series III of SGB 2019-20)

In terms of GOI Notification F. No. 4(7) – B (W&M) /2019 dated May 30, 2019 (SGB 2019-20 Series III - Issue date August 14, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the due date of premature redemption of the above tranche shall be August 14, 2024.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on August 14, 2024 shall be ₹7,000/- (Rupees Seven thousand only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., August 09, August 12 and August 13, 2024.

Ajit Prasad
Deputy General Manager
(Communications)